

Annexure – 3

**Name of the corporate debtor: SAINOV SPIRITS PVT LTD. -IN LIQUIDATION**

**Date of commencement of Liquidation : 18.05.2023 ( order received on 01.06.2023)**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

01-08-2023

01-08-2023

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% voting share in SCC					
1	<b>Union Bank of India, SAMB Branch</b>	CIRP Period	1,27,05,78,594	1,27,05,78,594	FC	1,27,05,78,594	1,27,05,78,594	NO				-		
2	<b>SBI</b>	CIRP Period	1,07,32,40,010	1,06,84,09,910	FC	1,06,84,09,910	1,06,84,09,910	NO				48,30,100		
<b>Total</b>			<b>2,34,38,18,604</b>	<b>2,33,89,88,504</b>		<b>2,33,89,88,504</b>	<b>2,33,89,88,504</b>	-	-	-	-	<b>48,30,100</b>	-	

sd/-

**Ashok Kumar Gupta**

**Liquidator of Sainov Spirits Pvt Ltd- in Liquidation**

**Reg. No. IBBI/IPA-003/IP-N00010/2016-2017/10072**